IN THE CENTRAL ADMINISTRATIVE TRIBUNAL NEW DELHI

28

:0XX XV6. XXX XV6X

RA 4/90 in OA 1483/87 198

DATE OF DECISION 22.02.1990.

Shri Y.R. Minocha	Applicant (s)
· · · · · · · · · · · · · · · · · · ·	Advocate for the Applicant (s)
Versus Union of India & Others	Respondent (s)
	Advocate for the Respondent (s)

CORAM:

The Hon'ble Mr. P.K. KARTHA, VICE CHAIRMAN(J)

The Hon'ble Mr. P.C. JAIN, ADMINISTRATIVE MEMBER

- 1. Whether Reporters of local papers may be allowed to see the Judgement?
- 2. To be referred to the Reporter or not?
- 3. Whether their Lordships wish to see the fair copy of the Judgement?
- 4. To be circulated to all Benches of the Tribunal?

JUDGEMENT

(of the Bench delivered by Hon'ble Shri P.K. Kartha, Vice Chairman(J))

The original applicant in CA 1483/87 has filed the Review Petition praying that our judgment dated 20.10.1989 be reviewed and that the reliefs prayed by him in CA 1483/87 be granted to him. In CA 1483/87, the applicant had prayed for setting aside the impugned order dated 29.1.1987 whereby he was retired from Government service and the impugned order passed by the appellate authority on 17.6.1987. He had also prayed for reinstatement in service with consequential benefits. After going through the records of the case carefully and hearing the learned counsel of both parties, the Tribunal came to the conclusion that the impugned order of compulsory retirement was not open to challenge. The application was, therefore,

On

2. In the present petition, the petitioner has re sought to agitate the matter without bringing to our notice any error apparent on the face of our judgment or bringing out any new facts warranting a review of our judgment. In case the applicant is aggrieved by the judgment of the Tribunal, the proper course for him would have been to prefer an appeal in the Supreme Court and not re to agitate the matter before the Tribunal. There is no merit in the present Review Petition and the same is dismissed.

There will be no order as to costs.

(P.C. JAIN)

MEMBER (A)

(P.K. KARTHA) VICE CHAIRMAN(J)